F. No. RCD-15001/6/2021-Regulatory-FSSAI [E-1475] Food Safety and Standards Authority of India (A Statutory Authority established under the Food Safety and Standards Act, 2006) Regulatory Compliance Division FDA Bhavan, Kotla Road, New Delhi-110002

दिनांक: 14 अक्टूबर, 2025

ORDER/ आदेश

Subject: Withdrawal of Orders regarding 'Usage of the term "ORS" along with brand names'- reg.

विषय: 'ब्रांड नामों के साथ "ORS" शब्द के उपयोग' संबंधी आदेशों की वापसी के सम्बन्ध में।

Reference to:

- a. Order no. RCD-15001/6/2021-Regulatory-FSSAI [E-1475] dated 14th July, 2022
- b. Order no. RCD-15001/6/2021-Regulatory-FSSAI [E-1475] dated 2nd February 2024

This in respect to the orders cited above and all such orders issued in past regarding the 'Usage of the term "ORS" along with brand names.

2. In this regard, it has been decided that the aforementioned orders and any other order previously issued in this regard stands withdrawn with immediate effect.

This issues with the approval of the competent authority.

Digitally signed by Sweety Behera Date: 14-10-2025 16:44:28 (स्वीटी बेहेरा) निदेशक

To

- 1. The Commissioners of Food Safety- All States/UTs
- 2. All Central Licensing Authorities, FSSAI

Copy for information to:

- 1. CP, FSSAI & Secretary, H&FW
- 2. CEO, FSSAI
- 3. All Regional Directors, FSSAI